

Construction of underground water tanks in Navodaya Vidyalayas

†1054. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Public Works Department has offered to construct underground water tanks in Navodaya Schools and Kendriya Vidyalayas;

(b) if so, the details thereof; and

(c) by when Government would inform to Public Works Department about its decision?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI) (a) to (c) Yes, Sir. The Central Public Works Department (CPWD) has offered its services for examining the premises of Kendriya Vidyalayas to find out areas of concern, related to the strengthening of infrastructure, including the construction of underground water tanks, to ensure safety of students, teachers and the structure against fire. The Central Public Works Department has not offered to construct underground water tanks in Jawahar Navodaya Vidyalayas. The Navodaya Vidyalaya Samiti however, gets underground tanks in Jawahar Navodaya Vidyalayas constructed through its constructions agencies. The offer from the CPWD has been circulated by Kendriya Vidyalaya Sangathan to its Regional Offices for necessary action in consultation with the local CPWD engineers.

Commission for Minority Educational Institutions

1055. SHRI A. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to amend the Constitution to establish a Commission for Minority Educational Institutions that would look into affiliation of the minority professional institutions to the Central Universities;

(b) if so, the details thereof;

(c) whether the above Commission has suggested affiliation of the minority professional institutions to the Central Universities;

†Original notice of the question was received in Hindi.

(d) if so, the details thereof including the action taken;

(e) whether there is any proposal to affiliate the other educational institutions like minority educational institutions to the Central Universities;

(f) if so, the details thereof; and

(g) whether the Central Universities are having any provision for such affiliation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI) (a) No, Sir.

(b) to (d) Do not arise.

(e) to (g) A Commission for Minorities Educational Institutions has been established through the promulgation of an Ordinance No. 6 of 2004 on 11th November, 2004 and the same has been laid on the Table in both the Houses of Parliament.

The functions of the Commission would be as follows:—

(i) Advise the Central Government or any State Government on any question relating to the education of minorities, that may be referred to it;

(ii) Look into specific complaints regarding deprivation or violation of the rights of minorities to establish and administer educational institutions of their choice, and any dispute regarding affiliation to a scheduled University and report its findings to the Central Government for implementation; and

(iii) To do such acts and things as may be necessary incidental or conducive to the attainment of all or any of the objects of the Commission.

The Commission has a Chairperson and two Members who have assumed their respective charge. Scheduled Universities in the Ordinance initially covers the six affiliating Central Universities. The Government has been conferred with the powers to amend the Schedule, by addition to or deletion of, any University therefrom.